



# Central Information Commission

2<sup>nd</sup> Floor, August Kranti Bhawan,  
Bhikaji Cama Place, New Delhi – 110 066  
Website: [www.cic.gov.in](http://www.cic.gov.in)

**Decision No. 5091/IC(A)/2010**

**F. No.CIC/MA/A/2009/000900**

**Dated, the 8<sup>th</sup> February, 2010**

Name of the Appellant : Shri. Naresh Kumar Goel

Name of the Public Authority : I.O.C. Ltd.

## **Facts:**

1. Both the parties were heard on 01.02.2010.
2. The CPIO stated that the information asked for relate the proceedings of an Arbitration. Since the document was not final or ready, when the RTI application was received, it could not be furnished.

## **Decision:**

3. During the hearing, a copy of the desired document was handed over to the appellant, who expressed his satisfaction.
4. The case is thus closed and the appeal is disposed of.

Sd/-  
(Prof. M.M. Ansari)  
Central Information Commissioner<sup>i</sup>

Authenticated true copy:

(M.C. Sharma)  
Deputy Registrar

---

<sup>i</sup> “*All men by nature desire to know.*” - Aristotle

**Name & address of Parties:**

1. Shri Naresh Kumar Goel, 4/342, Gur Mandi, Sonapat – 131 001
2. Shri S.S. Bapat, GM & PIO, Delhi State Office, IOC Ltd, World Trade Centre, Babur Road, New Delhi – 110 001
3. Shri Gautam Datta, Executive Director (HR) & Appellate Authority, IOCL HO, Indian Oil Bhawan, G – 9, Ali Yavar Jung Marg, Bandra (East), Mumbai – 400 051